

3

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/219/2016  
NAME OF THE PETITIONER(S) : Palanisamy & 10 others  
NAME OF THE RESPONDENT(S) : M/s S.V.T. Spinning Mills Private Limited & 5 others  
UNDER SECTION : 111

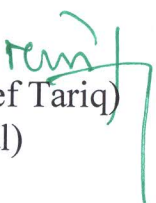
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1.	J. J. Kumathy. P F. K. Ramasamy	Counsel for Respondents	
2.	K. Grawtham Kumar Arthiban Vijay A/K	counsel for Petitioner	

**ORDER**

Counsels representing both the parties present. Counsel for petitioner reported that they intend to file additional documents with regard to the valuation for which he sought more time. At request time extended. Put up on **19.01.2017** at **10.30 A.M.**

  
(Ch Mohd Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)